

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 124

CP No. 15/Chd/HP/2024

IN THE MATTER OF:

Income Tax Officer Ward 1 Shimla

...Petitioner

Vs.

Registrar of Companies Himachal Pradesh

...Respondent

Under Section: 252(3), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

Sd/-

Court Officer

Preeti
09.05.2024